

Seventeenth Lok Sabha

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Title: Regarding providing connectivity under PMGSY to habitations having a population of 100+ in Nandurbar Parliamentary Constituency - laid.

**DR. HEENA VIJAYKUMAR GAVIT (NANDURBAR):** PMGSY provides that habitations with a population of 250+ in plain areas and 100+ in North-Eastern and Himalayan states, Desert areas, Tribal (Schedule V) areas and 100+ for selected tribal and backward districts as identified by the Ministry of Home Affairs as per Census, 2001 were to be covered under the scheme. My constituency of Nandurbar is a Schedule V area with low human development index & high malnutrition cases & has been declared as an aspirational district with a major tribal population along with hilly terrain. Residents are under extreme distress because they are unable to travel for treatment and medical aid due to poor maintenance and connectivity of roads. I request the Government to provide connectivity under PMGSY to habitations having a population of 100+ in Nandurbar to ensure ease of travelling to residents of these unconnected habitations which are not covered under PMGSY at the earliest to speed up development